

(b) the number of Scheduled Caste ticket collectors, travelling ticket examiners and guards working on the Central Railway?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

(a) Ticket Collectors	1165
Travelling Ticket Examiners.	745
(b) Ticket Collectors	68
Travelling Ticket Examiners.	20
Guards	73

EMPLOYEES' PROVIDENT FUNDS ACT

1045. Mulla Abdullahai: Will the Minister of Labour be pleased to state the number of notifications that have been issued under Sub-Section (1) of Section 4 of the Employees' Provident Funds Act, 1952 since its commencement to date?

The Deputy Minister of Labour (Shri Abid Ali): None so far.

DELHI TRUNK TELEPHONE EXCHANGE

1046. Shri Krishnacharya Joshi: Will the Minister of Communications be pleased to state:

(a) whether there is an increase in the revenues of Delhi Trunk Telephone Exchanges; and

(b) if so, the total amount of revenue during 1955-56?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) Yes.

(b) Rs. 44,92,434 (excluding March 1956 for which the revenue figures are not yet available).

TELEPHONE CHARGES

1047. Shri Krishnacharya Joshi: Will the Minister of Communications be pleased to state:

(a) the steps Government generally take against the parties who fail to pay the telephone charges; and

(b) the total amount of arrears in 1955 due to default?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) The telephones of defaulting parties are proscribed, or disconnected for non-payment of Trunk call and rental bills respectively, Legal action is also resorted to, where necessary, in the case of private subscribers.

(b) Rs. 166 lakhs on 31-12-55 in respect of bills issued up to that date out of which a sum of Rs. 66 lakhs represented outstandings in respect of bills more than six months old on that date.

FAMILY PLANNING

**1048. { Dr. Rama Rao:
Dr. Satya wadi:
Shri Ramananda Das:**

Will the Minister of Health be pleased to state:

(a) the places where Government are running Family Planning Centres;

(b) the popularity of the centres, as shown by consultations by the patients in any month or quarter in 1955 and 1956;

(c) the methods advised by the centres;

(d) whether it is a fact that Government have decided to close some centres as the Rhythm method has been unpopular;

(e) the expert opinion regarding Rhythm method;

(f) whether Government have standardised any advice regarding chemical and mechanical contraceptives as regards harmlessness and efficiency;

(g) the facilities that Government give for free surgical aid for them when personal, physical, Psychological and social reasons demand or justify Vasectomy or Salpingectomy at the request or with permission of the couple; and

(h) the methods that are advocated by Government for family Planning in their clinics?

The Minister of Health (Rajkumari Amrit Kaur): (a) A statement is attached. [See Appendix VIII, annexure No. 52].

(b) They are reasonably popular. A good number of people are attending the centres for seeking advice on birth control.

(c) Appliance as well as non-appliance methods of contraception.

(d) Government have not closed any Family Planning Centres due to the unpopularity of the Rhythm method. Two experimental centres which were started at Lodi Colony, New Delhi and Ramanagaram to conduct studies in the Rhythm method have since been closed as the studies were completed.

(e) Expert opinion is that, where properly followed, the Rhythm method is as effective as any other method.

(f) The Government have carried out tests in respect of various contraceptives. Approved contraceptives are being notified under the Drugs Act.

(g) Salpingectomy is being carried out in women's hospitals at the request of the couple in suitable cases. As regards Vasectomy, no information is available.

(h) Appliance as well as Non-appliance methods of contraception.

CIVIL AVIATION DEPARTMENT

1049. Shri M. S. Gurupadaswamy: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that residential accommodation is not being provided near the airports to most of the operational staff of the Civil Aviation Department;

(b) if so, whether any scheme for building residential accommodation near the airports is under the consideration of the Government; and

(c) if so, the main features of the scheme?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) No, Sir. It is the policy of Government to provide accommodation for 60% of the staff permanently required at various Aerodromes. At aerodromes which are far away from the town the policy is to provide cent percent accommodation for the staff.

(b and (c). Every year residential quarters are constructed at different aerodromes subject to availability of funds and resources. I lay on the Table of the Lok Sabha a statement showing the estimates sanctioned during 1955-56 and proposed to be sanctioned during 1956-57 for the construction of quarters for the Civil Aviation Staff. [See Appendix VIII, annexure No. 53].

COMPOST MANURE

1950. Shri Deogam: Will the Minister of Food and Agriculture be pleased to state:

(a) the total production of compost compost manure produced and distributed 1955-56; and

(b) total quantity of compost manure distributed during the above period?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). According to information so far received from State Governments the quantity of compost manure produced and distributed from urban centres from 1st April, 1955 to 31st December, 1955 is as follows :—

Production	11,21,800 tons.
Distribution ...	8,47,600 tons.

The statistics for the period January-March, 1956 have not yet been received from any State Government.

ROAD CONSTRUCTION

1051. Shri Ram Krishan: Will the Minister of Transport be pleased to state:

(a) how far the work of construction of following roads to be cons-